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OFFICE OF THE DEPUTY COMMISSIONER GANDERBAL
(Mini Secretariat Complex Duderhama)

**The Commissioner / Secretary to Govt,
Department of Forest, Ecology & Environment,
Jammu & Kashmir.**

No.: DCG/PS/F-121/ 4961

Dated: 23-03-2021

Subject: Revised District Environment Plan of District Ganderbal.

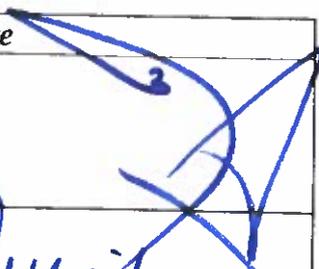
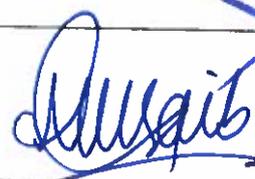
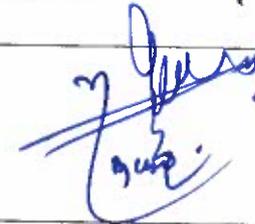
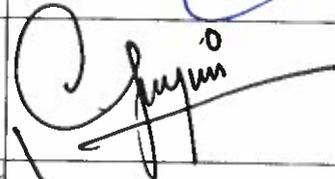
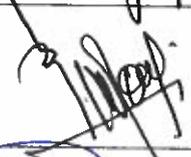
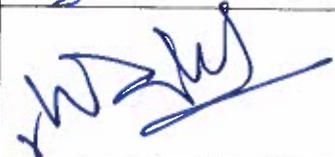
Reference: Chief Secretary's D.O. No. FST/LIT/284/2016 dated: 02-03-2021.

Sir,

Kindly refer to the above quoted subject and reference. In this context, the revised District Environmental Plan of District Ganderbal is enclosed for further necessary action at your end please.

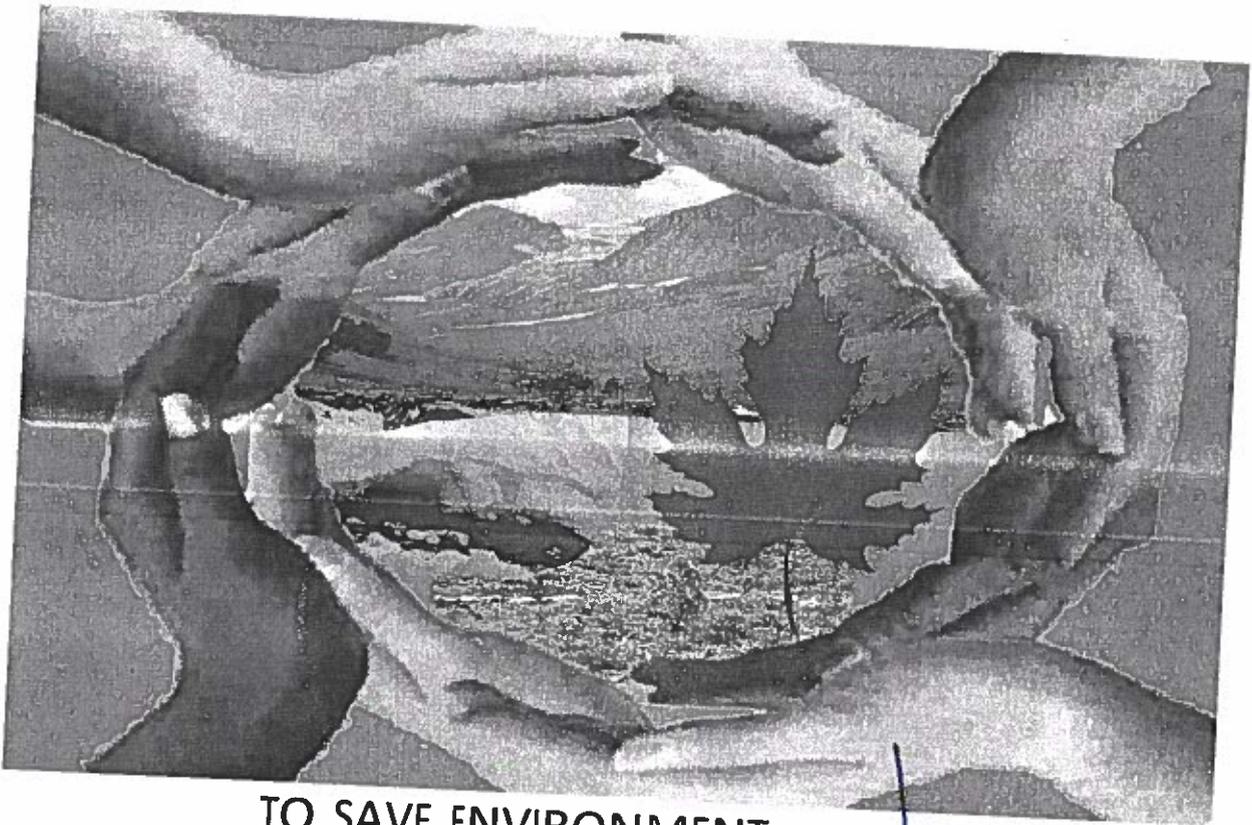
Kritika Jyotsna
Kritika Jyotsna (IAS)
Deputy Commissioner
Ganderbal

List of Members Constituted for formulation of District Environment Plan for Ganderbal

S.No	Name of the Officer	Signature
01	Additional Deputy Commissioner Ganderbal	
02	General Manager DIC Ganderbal	
03	Assistant Commissioner Development, Ganderbal	
04	Chief Medical Officer, Ganderbal	
05	Chief Education Officer, Ganderbal	
06	Divisional Forest Officer, Ganderbal	
07	Divisional Officer, Pollution Control Board, Ganderbal	
08	Executive Engineer, I&FC, Ganderbal	
09	Executive Engineer, PHE, Ganderbal	
10	District Officer, Geology & Mining Ganderbal	
11	Executive Officer, Municipal Committee, Ganderbal	

District Environment Plan Ganderbal

JOIN HANDS TOGETHER



TO SAVE ENVIRONMENT

A handwritten signature in blue ink, located in the bottom right corner of the page. The signature is stylized and appears to be a name, possibly 'S. J. Singh' or similar, written in a cursive or semi-cursive style.

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FOREWORD

Hon'ble National Green Tribunal, New Delhi has passed an order on 26-09-2019 in O.A. No. 360/218 in the case Shri Nath Sharma Versus Union of India and Others that it is necessary to have a District Environment Plan (DEP) to be operated by the District Committee.

DEP in respect of District Ganderbal covers 7 thematic areas by capturing basic information on 64 action areas which are essential part of this plan.

DEP is of immense importance as to involve community participation. It should delineate the mitigation measures, monitoring and evaluation plans, citing specific roles and responsibilities of key personnel, so as to minimize the adverse effects of the human activities in the Environment.


M.A. Khanday
D.O. P.C.B.

INTRODUCTION

Environment is the complex of biotic and abiotic factors that act upon an organism or on ecological community and ultimately determine its form and survival. Literally, environment means all that which surrounds us.

Biotic components or factors can be described as any living component that affects another organism or shapes the ecosystem.

Abiotic factors are non-living chemical and physical parts of the environment that affect living organisms and the functioning of the ecosystems.

The Earth Science generally recognizes four spheres, the Lithosphere, the Hydrosphere, the Atmosphere and the Biosphere as correspondent to Rocks/ Earth's Crust, Water, Air and Life respectively.

The world environment is going too much worst day by day as we use our natural resources indiscriminately and fail to manage our waste. Our total environmental conditions deteriorate in everyday life yet we are not concerned ourselves for saving us from different types of natural calamities and extinction of several types of species. It is true that only human beings are responsible for polluting environment, but if we show a little bit of concern that it will make us positive thinker to save our environment.

Current Situation of Environment:

Due to over exploitation of the natural resources, the situation of environment is so poor that could never be imagined by our old generations in previous time. This has led to various types of pollution i.e. Air, Water, Soil and Noise Pollution. Settlements are the main reasons of increasing pollution which have resulted in various diseases and hampered the quality of life. Over use of plastic made items, particularly Single use plastic items such as: Polythene Bags, Plastic water bottles, wrappers of many food stuffs also has added nuisance to the Biotic components of Environment. Climate change that we are witnessing throughout the globe is also the result of over exploitation of our Natural Resources and imbalance of ecosystem.

SOLUTIONS FOR SAVING ENVIRONMENT:

Solutions are many but all need proper action and support from all stakeholders. Forests are the key operators of natural cycle but due to over exploitation we have forgotten its importance. Thus the first step to save our environment is to plant trees as many as possible. The next is the use of FIVE R's while using our natural resources. They are:

REDUCE, RECYCLE, REUSE, REFUSE and REPURPOSE.

The other measures are use of CNG/Electric driven Vehicles, proper implementation of bylaws of environment protection etc. Solar Plant instead of using generators to produce power to run various machines in the absence of electricity particularly running Hospital heating system.



ECOSYSTEM-A PART OF ENVIRONMENT

An ecosystem is a community of living organisms in conjunction with the non-living components of their environment, interacting as a system. These biotic and abiotic components are linked together through nutrient cycles. Energy enters the system through photosynthesis and is incorporated into plant tissue. By feeding on plants and on one another, an animal plays an important role in the movement of matter and energy through the system. They also influence the quantity of plant and microbial biomass present. By breaking down dead organic matter, decomposers release carbon back to the atmosphere and facilitate nutrient cycling by converting nutrient stored in dead biomass back to a form that can be readily used by plants and other microbes.

Ecosystems are controlled by external and internal factors. External factors such as climate, soil and topography, control the overall structure of an eco-system but are not themselves influenced by the eco system. Unlike external factors, internal factors are controlled, e.g. decomposition, root competition, shading, disturbance, succession, and types of species present.

Ecological imbalance occurs when there is no cohesion between internal and external factors. There should be balance between developmental and environmental policies. Ever increasing population with various types of wastes (Municipal Wastes, Biomedical Wastes, E-waste, Hazardous wastes, C & D Wastes etc.) have disturbed this ecosystem to a great extent, which is a warning to save and protect our environment.

Ecosystems are dynamic entities. They are subject to periodic disturbances and are in the process of recovering from some past disturbance. When a perturbation occurs an eco-system responds by moving away from its initial state. The tendency of an eco-system to remain close to its equilibrium state, despite that disturbance is termed its resistance. On the other hand the speed with which it returns to its initial stage after disturbance is called its resilience. Time plays a role in the development of soil from bare rock and the recovery of a community from disturbance.

POLLUTION

The word 'POLLUTION' has been derived from the Latin word 'POLLUTIONEM' which means defilement. Pollution is an undesirable change in physical, chemical or biological characteristics of air, water and land, which may or will adversely affect human life and other life forms. Various types of pollution thus so caused have led to deterioration of quantity and quality of life.

Soil Pollution- Soil contamination or soil pollution as part of land degradation is caused by the presence of Xenobiotic (man-made) chemicals or other alteration in the natural soil environments. It is typically caused by industrial activity, use of pesticides and insecticides in agricultural operations or improper disposal of waste.

Water Pollution- It is the addition of some substances (Organic, Inorganic, Biological or Radiological) or factor (Heat, pH) which degrades the quality of water so that it either becomes health hazard or unfit for use.

Air Pollution- It is caused by the occurrence of foreign particles (Suspended Particulate Matter and Respiratory Suspended Particulate Matter) or gases in the atmosphere. Main reasons are vehicular emission, dust from 'Kachcha' Roads and paths, burning of domestic and agricultural wastes, burning of fuels, release of hazardous gases from industries.

Noise Pollution- Increase in noise level leads to noise pollution. Noise is defined as unpleasant sound that has an adverse effect on the human. Major causes are the honking of horns, loud music at religious places and marriages, radio, TV, running of machines at sites.



Environmental Management

There are two main approaches for environmental management.

1. Management based on standards.
2. Management based on best practicable means.

The first approach requires statutory provision for standards for each pollutant for air, water, noise and soil pollution. To this approach, each polluter could choose a suitable technique for pollution control, based on their evaluation for technical feasibility and economic viability.

The second approach is based on best practicable means. In this case the industry is bound mandatorily to adopt any suitable method which is technically feasible as well as economically viable.

The Health sector has to properly dispose the Bio- Medical waste in accordance to scientific manner. The daily generated Bio-Degradable waste in Urban/Rural areas have to be properly managed so as to convert it into compost for reuse through the Composting method.

The Non-biodegradable waste has to be properly collected and disposed through scientific methods and make it reusable items.



POLLUTOR PAYS PRINCIPLE

The 'PPP' is the common accepted practice that those who pollute the environment should bear the cost of managing it to prevent damage to human health or environment. And such types of violators may be punished with Environment Compensation Cost.



DISTRICT GANDERBAL AT A GLANCE

Location

District Ganderbal is located at $34^{\circ}.23' N$ $74^{\circ}.78' E$. It has an average elevation of 1,619 metres (5,312 feet). It's bordered by district Srinagar in the south, Bandipora to the North, Kargil in the north east, Anantnag to the South east and Baramulla in the south west. It is divided into seven blocks viz. Ganderbal, Kangan, Lar, Wakura, Sheerpathri, Safapora & Gund. Nallah Sindh, a major tributary to the Jehlum river flows through this district. The water of the river is mainly used for irrigation, drinking purpose and generation of Hydroelectricity. There are three Hydroelectric Power Stations, Lower Sindh Hydroelectric Power Project Ganderbal, Upper Sindh Hydroelectric Power Project 1st Kangan and Upper Sindh Hydroelectric Power Project 2nd Sumbal generating electricity on the river Nallah Sindh. Besides, the water of the river is used for drinking by part of the Srinagar city through Rangil Water Treatment Plant. Water rafting tournaments are being organized at the world famous tourist destination Sonamarg every year, to boost the tourism industry of Kashmir valley. Besides Manasbal lake, Gangabal Lake at the foot of Mount Haramukh is one of the famous destination of foreign tourists visiting the valley. The lakes of Vaishnosar and Gadsar lake, situated north of Sonamarg are the beautiful mountain lakes of the world. The district has also a vast forest cover measuring 3096 Acre (approx.) . Ganderbal district has huge number of Chinar trees.

Boundaries

District Ganderbal is bordered by district Srinagar in the south, Bandipora to the North, Kargil in the north east, Anantnag to the South east and Baramulla in the south west.

For developmental activities, the district has been divided into 7 development blocks viz. Ganderbal, Kangan, Lar, Wakura, Sheerpathri, Safapora & Gund.

Demograph

Total Population	2.97 Lakh
Literacy Rate	60%

District Ganderbal at a Glance:-

- ❖ Created in 2007
- ❖ Located at 34.23° N to 74.78° E
- ❖ Geographical Area is 1045 Sq. Km.
- ❖ 21 km from Srinagar City.
- ❖ Boundary with Srinagar District in South
- ❖ Bandipora in the North
- ❖ Kargil in the North East.
- ❖ Anantnag in the South East
- ❖ Baramulla in the North West.

Administrative units:-

- District Ganderbal has 02 Assembly Constituencies:-
 - 1) 16-Kangan
 - 2) 17-Ganderbal
- One Sub Division:-
 - 1) Kangan
- Six Tehsils:-
 - 1) Ganderbal
 - 2) Kangan
 - 3) Lar
 - 4) Tullamulla
 - 5) Gund
 - 6) Wakura



➤ Seven CD Blocks:-

- 1) Ganderbal
- 2) Kangan
- 3) Lar
- 4) Wakoora
- 5) Gund
- 6) Sherpathri
- 7) Safapora

➤ Nine (09) Nayabats

➤ One (01) Municipality

➤ Number of Municipal Wards = 17

➤ Number of Panchayat Halqas = 126

➤ Number of Panch Constituencies = 972

➤ Revenue Villages = 139



Administrative Set up:

Sub Division	01(Kangan)
Tehsils	06 (Ganerbal, Kangan, Lar, Wakura, Tullamulla, Gund.
Sub Tehsils	09 (Ganderbal, Sheerpathri, Kangan, Gund, Lar, Wakura, Safapora, Manigam, Plang)
Development Blocks	07 (Ganderbal, Kangan, Lar, Wakura, Sheerpathri, Safapora & Gund)
Panchayats	126
Villages (Revenue)	139

Land Use Pattern:

Total Geographical Area	1045 Sq.KM
Area under Forest	3036 Acre
Total Cultivated Area	36082 Acre
Net Cultivated Area	36082 Acre
Net Irrigated Area	31986 Acre
Area sown more than once	9958 Hectares

Climate and Rain Fall

Ganderbal district has a topography which ranges from cold desert with treacherous lofty mountains barren of any vegetation in areas adjacent to District Kargil to temperate climate in the rest of the District. Due to Funnel Effect, western disturbances bring in large precipitation in areas around Zoji-la & Sonamarg. In fact these are the areas with the highest precipitation in the Valley. Fortunately, this is very sparingly populated area. However, National Highway (NH- 1D) passes through this area, with infamous Zoji-la pass having a history of disasters. With alternate Baltal route gaining popularity, almost half of the Yatries perform Yatra of Shri Amarnathji via this route.

Ganderbal and River Sindh (locally known as Sindh) are inseparable entities. Lofty mountains and Glaciers being sources of this torrential river, heavy and ferocious floods have occurred at least twice in last two decades. Great force and velocity of water has caused severe damages to villages and infrastructure like bridges and National Highway. As the river slows down near Ganderbal, where it enters plains, water logging and flooding are recurring features in villages of Sherpathri.

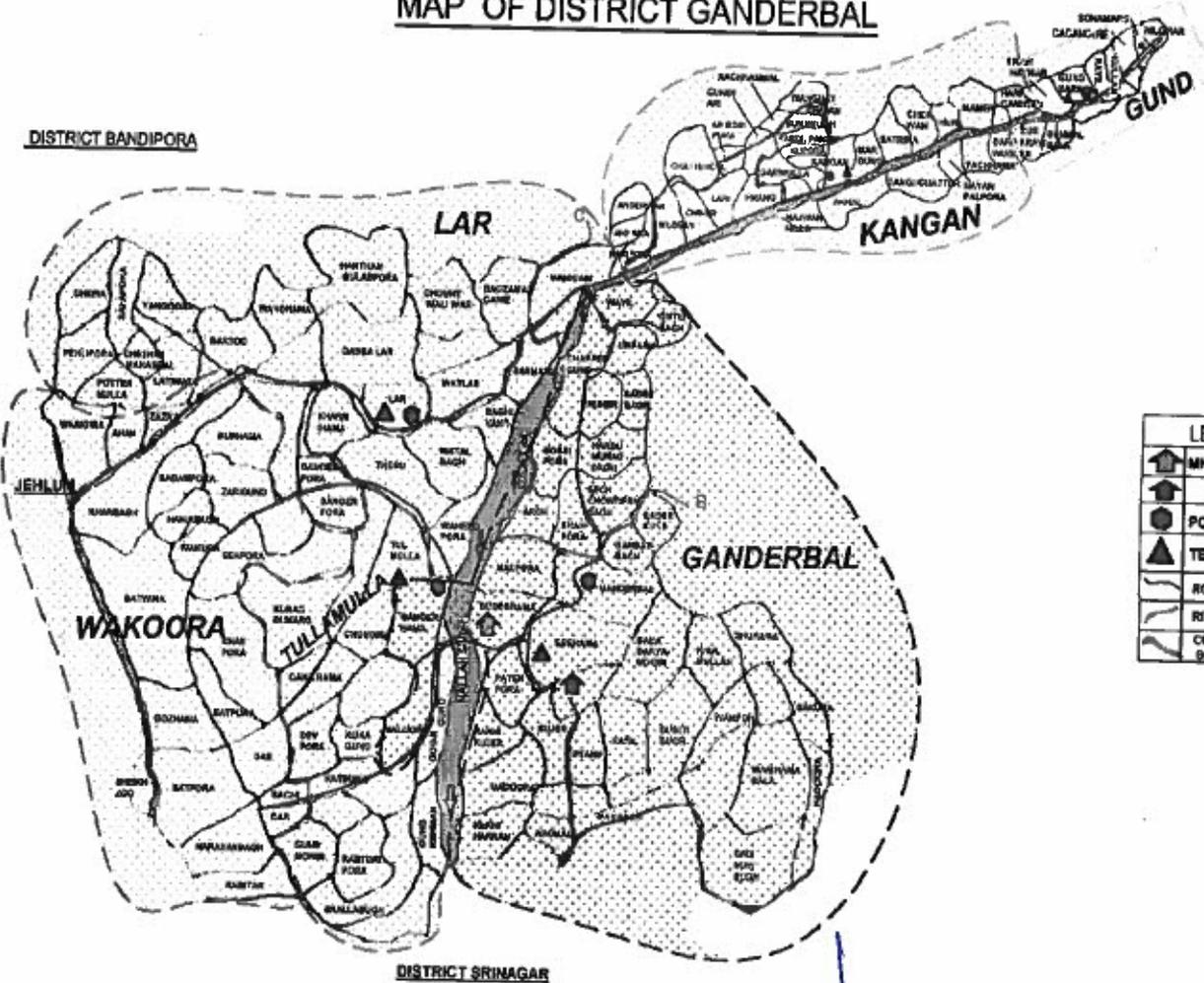
There are Four seasons in the valley viz. Spring, Summer, Autumn and Winter.

Notwithstanding the above, the river also adds to the natural beauty of the area as it passes through the populated areas with habitation and agriculture land on either side. Infact this river is source for the huge potential of tourist attraction to the area. Besides the Sindh river is also home of trout fish in the valley.



MAP OF DISTRICT GANDERBAL

DISTRICT BANDIPORA



LEGEND	
	MNI SECRETARIAT
	S P OFFICE
	POLICE STATION
	TEHSIL OFFICE
	ROAD
	RIVER / KALLAH
	CONSTITUENCY BOUNDARY

DISTRICT SRINAGAR

COURTESY:- AL AMIN CADD CENTRE GBL

Pollution Prone Areas of District Ganderbal

In district Ganderbal the industrial growth is at infancy stage with a very few industrial units of small production. There is no industry figuring in highly polluting 17 A category, Red category have not been established in the district. A few industries which figure in Orange category have been established which are equipped with required pollution control devices and measures. 70% industries are agro based small scale industries which do not cause any loss to the environment. No non attainment city has been identified so far.

In terms of water pollution, no such case has been witnessed. The river Sindh is the main water body which has BOD of less than 03 Mg/ltr, dissolved oxygen more than 05 Mg/Ltr and PH value of 6.5-8.5.

Soil and Noise pollution have not been reported as yet in district Ganderbal.

District	Category of the Industry	Percentage

Ganderbal	Red	1%
	Orange	12%
	Green	80%
	White	7%



OUTCOMES OF INVENTORIES

As per the thematic areas suggested through modal DEP prepared by CPCB the following analysis was done.

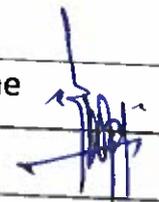
In district Ganderbal there is one Municipal Committee and Two development Authorities as given below:

S.No.	Name of MC/Development Authority	Remarks
1	Ganderbal	Municipal Committee
2	Sonamarg Dev. Authority	Tourist Dev. Authority
3	Wullar Manasbal Dev. Authority	Tourist Dev. Authority
	Total	03

The Ministry of Environment, Forest & Climate Change, Govt. of India has notified that SWM Rules 2016. As per the rules, the role of local body has been specified as per rule 15 of SWM, 2016 and as per rule 16 of the said rules; JKPCB shall enforce the rules through local bodies.

a) **SOLID WASTE MANAGEMENT**

For the single Municipal Committee and Two Tourism authorities present in the district Ganderbal, the following Action Areas has positive outcomes:

Sr. No.	Action Areas	Outcome
		

1	Segregation of Waste	Being Practiced
2	Door to Door Collection	Being Practiced
3	Linkage with Recyclers	Being Initiated
4	Authorization of Waste Pickers	Being Initiated
5	Issuance of ID Cards	Being Initiated
6	Composting of Wet Waste	Being Initiated



The following action areas have to be improved or they have to be included in the future action plans:

Sr. No.	Action Areas	Outcome
1	Mechanical Road Sweeping	Not Initiated
2	Use of Sanitary Landfills	Being initiated (Dumping Site)
3	RDF (Refuse Derived Fuel)	To be Initiated

SWM in RURAL AREAS

The rural area in district Ganderbal has the Solid waste material which generally contains the waste material from kitchens, Agriculture waste and domestic animal dung. All these materials are being used for making manure by the farmers.



Zero Waste Policy under Swachh Bharat Mission (Gramin) (SBM)

On the recommendations of GOI and orders of Hon'ble NGT, all the Gram Panchayats will have to become Zero Waste in the U.T of J&K. by 2019-20.

- In view of these directions, the competent authority has decided to cover 03 GP's in first phase for Zero Waste under SBM (G).
- District Ganderbal has recommended 03 GP's out of 126 GP's in first phase as per details below:

S.No.	Name of Block	Total No. of GPs in Block	Total GPs selected for Zero Waste	Category of GPs
1	Kangan	32	Kijpara	Rural
2	Lar	24	Haripora	Rural
3	Sharpathri	09	Hatbura	Rural

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b) PLASTIC WASTE MANAGEMENT: (PWM)

Plastic waste is a global concern. Plastic products have become an integral part of our daily life. Once Plastic is discarded after its utility is over, it is known as Plastic Waste.

In terms of PWM, the following action areas have positive outcomes in respect of Municipal Committee in district Ganderbal

S.N.	ACTION AREAS	OUTCOMES
1.	Door to door collection	Being practiced
2.	Prohibiting Sale of Carry Bags Less than 50 micron of thickness	100%
3.	Ban on Single Use Plastic	Implemented



The following action areas have to be improved or to be included in the action plan for PWM:

S.No.	Action Areas	Outcomes
1	Authorization of PW Pickers	Being initiated
2 3	PW Collection Centres	Being set up
4	Linkage with NGO's	Being initiated
5	Use of Poly waste	Being initiated/ considered



(iii) **C&D (Construction and Debris) Waste management in respect of Municipal Committee in District Ganderbal**

It consists of unwanted material produced directly or incidentally by the construction. It may also contain hazardous substances. In terms of CDWM, the following action areas have positive outcomes:

S.No.	Action Areas	Outcome
1.	Issuance of Permission by Municipal Committee Ganderbal	Initiated
2.	CD Deposition Points	Identified near Bus stand GBL

So the following Action Areas needs improvement:

S.No.	Action Areas	Outcome
1	CD waste Recycling Plant	Not initiated

CDWM in Rural Areas

There is no problem of C & D waste in rural areas of District Ganderbal as this waste is negligible and is reused. But selection of C & D deposition point has been initiated near Bus Stand Ganderbal to cater the C& D waste of those areas of District Ganderbal.

(iv) BIOMEDICAL WASTE MANAGEMENT (BWM)

The MOE & F&C C, GOI vide notification GTR -343(E) dated 26-03-2016 has notified Biomedical Waste Management rules 2016. For the collection, transportation and disposal of Biomedical Waste. The CMO has entered into MOU with the common Bio Medical treatment facility at IGC Lassipora Pulwama for scientific disposal of Bio-Medical Waste of HCF of district Ganderbal. The following Action Areas have positive outcomes:

In terms of BWM the district Ganderbal has following positive outcomes:

S.No.	Action Areas	Outcome
01	Linkage with CBMWIF's	All HCF's linked
02	Compliance to standards	Considerable achievement
03	Barcode tracking of HCF's	Being Done

The following action areas in terms of BWM are lacking:

S.No.	Action Areas	Outcome
01	Linkage of private HCF's	Linked
02	Daily Carriage of BMW	Being Practiced

(v) HAZARDOUS WASTE MANAGEMENT (HWM)

It involves reducing the amount of hazardous substances produced, treating hazardous wastes to reduce their toxicity, and applying methods to reduce or eliminate exposures to their wastes.

There is no Hazardous Generating Industry in any one of the Municipal Committee in district Ganderbal . In terms of HWM the followings are positive outcomes:

S.No.	Action Areas	Outcome
1	Industries linked with TSDF (Treatment Storage and Disposal Facility) There is no industry generating hazardous waste	Nil

The following action areas have negative outcomes:

S.No.	Action Areas	Outcome
1	Illegal Transport and Dumping of HW	Not reported

(vi) E-WASTE MANAGEMENT (EWM)

E-waste or electronic waste is created when an electronic product is discarded after the end of its useful life. The rapid expansion of technology and the consumption driven society results in the creation of a very large amount of E- waste every minute. E-waste describes discarded electrical or electronic devices.

These Action Areas in terms of EWM needs to be improved as per detail below:

S.No.	Action Areas	Outcome
1	Toll Free No. for deposition of E-Waste	Being initiated
2	Collection Centres	Being Established
3	Authorized E-waste Recyclers	To be initiated
4	Involvement of NGO's	NGO's Involved.
5	District Level Awareness Campaign	Being Done by BDO's of district Ganderbal, CEO Gbl., Executive Engineer PHE, Executive Engineer I&FC division Ganderbal.

(2) WATER QUALITY MANAGEMENT PLAN: (WOMP)

In terms of WQMP the following action areas have positive outcomes:

S.No.	Action Areas	Outcome
1	Regular sampling of all the river water bodies and their tributaries on monthly basis.	Regular sampling done
2	Regular sampling of hand pumps/bore wells on half yearly basis.	Being done
3	installation of Continuous Water Quality Station	Being initiated
4	Permission for Bore Wells have been brought under control of PHE	Initiated
5	Monitoring cell for UG water & Quality Assessment	Being done
6	RWH in Govt. Buildings	Being initiated
7	Awareness campaign for water Conservation and Quality	Regular feature

In terms of WQMP the following action areas has negative outcomes:

S.No.	Action Areas	Outcome
1	Domestic Sewage Management in Rural Industrial areas	STP's to be proposed
2	River side open defecation in Ganderbal	Not witnessed
3	Water quality in industrial area	Suitable

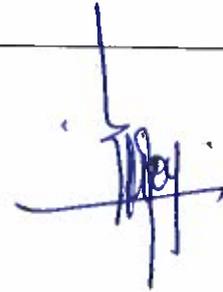


(3) DOMESTIC SEWAGE MANAGEMENT PLAN (DSMP)

Domestic Sewage is a type of waste water that is produced by a community of people and is characterized by volume of flow, physical condition, chemical and toxic constitute and its bacteriologic status.

In terms of, the following action areas have negative outcomes:

S. No.	Action Areas	Outcome
1	Lacking of STP's in Industrial Area & Maximum area of District Ganderbal	Installation of common STP has been taken up and land has been identified for the said purpose in District industrial Estate Gbl.



(iv) INDUSTRIAL 'WASTE WATER MANAGEMENT PLAN: (IWMP)

There is one prominent industrial areas in Distt. Ganderbal i.e. Duderhama in terms of IWMP the following Action Areas has positive outcomes:

S.No.	Action areas	Outcome
1	Inventorization of water polluting industries in the industrial area of dist. Gbl.	Done
2	Cap0tive ETPs ISTPs in water polluting industries and Hospitals	75% achieved
3	Reusing of treated effluent by industries	To be initiated
4	Direction and action to be taken against the industry for improving the conditions of existing water pollution control devices and increase in vigilance	Being Done
5	Adoption of ZLD by industries	Initiated
6	Construction of CETP at Sonamarg for treatment of the Liquid waste generated by the hotels at Sonamarg	Being initiated

NEGATIVE OUTCOMES:

S.N.	Action Areas	Outcome
01	Untreated domestic sewage from industrial areas	No such case has been Reported so far.

(V) AIR QUALITY MANAGEMENT PLAN (AQMP)

Air Quality Management refers to all the activities a regulatory authority undertakes to help protect human health and the environment from the harmful effects of air pollution to successfully achieve the air quality goals, air quality Managers need 10 implement Programmes for pollution Control strategies.

The following action areas in terms of AQMP have positive outcomes:

S.No.	Action Areas	Outcome
1	Action Plan in Non- Attainment cities	Not applicable
2	Establishment of AQM Stations	02 AQM Stations/equipment's purchased for district Ganderbal, installation in process
3	Proper Identification of AIR POLLUTING SOURCES	No such industry viz. Brick Kiln exists in Ganderbal District. There are three hot Mix plants only which operate seasonally
4	Control Open Burning Stubble	Partially Controlled
5	Control of Forest Fires	Partially Controlled
6	Up-gradation of Air Pollution Control Devices	Upgraded
7	Maintenance of roads to control fugitive emissions	Being done

8	Plantation	Being done by Forest Deptt. And directions are being given to industrialists to develop Green belt around their industries.
9	Vehicle Monitoring Camps	Initiated



The Following action areas in terms of AQMP has negative outcomes

S.No.	Action areas	Outcome
01	Assessment of carrying capacity of industrial area.	Not required (under developed industrial area)
02	Stack emission levels should be stringent than the existing standards in terms of the identified critical pollutants.	No such industry exists in district Ganderbal.
03	CEMS to be installed in all large/medium red category industries (air pollution)	Only 1% of the total industrial strength that too very tiny units a few exist in Dist. Ganderbal.
04	Effective fugitive emission control measures should be imposed in the process. transportation, packing etc.	Needs to be done.
05	Encourage use of cleaner fuels (pet coke/furnace such industry oil/LSHS may be avoided).	No.



(vi) MINING ACTIVITY MANAGEMENT PLAN (MAMP)

In District Ganderbal 25 Hectares of State land has been approved in Pehlipora Safapora for affected quarry holders of Safapora Quarry belt and 14 Minor Mineral blocks have been approved for auction / E-auction in District Ganderbal. Out of which deptt. of Fisheries has put reservation on Seven minor Mineral Blocks. The remaining seven blocks have been put to E- Auction and Six blocks have been allotted One block has not been allotted due to incompetent bidding.

S No.	Action Areas	Outcome
1	Controlling Mining Activity	Completely controlled.
2	Complaints Against Mining Pollution	Nil

In terms of MAMP the following action areas has negative outcomes:

S.No.	Action Areas	Outcome
1	Air Pollution caused due to mining	Needs to be checked
2	Pollution of Water bodies due to mining	No machinery is involved in mining activity in water Bodies. Manual Lifting of minerals is being practiced.
3	Sound Pollution due to mining activities	Needs to be checked

(vii) NOISE POLLUTION MANAGEMENT PLAN (NPMP)

Noise Pollution also known as Environmental Noise or Sound Pollution is the propagation of Noise with harmful impact on the activity of Human or Animal Life. The sources of Noise Pollution may be Machines, transport or Propagation Systems. In terms of NPMP the following Action Areas have following outcomes:

S.No.	Action Areas	Outcome
1	Noise Monitoring	Needs to be monitored
2	Sign Boards in Towns	Needs to be installed
3	Implementation of Ambient Noise Standards & Court Orders in Residential/ Silent Zoes	Implemented

In terms of NPMP the following Action areas have negative outcomes:

S.No.	Action Areas	Outcome
1	Noise Monitoring	Needs to be monitored

ACTION PLAN

SOLID WASTE MANAGEMENT PLAN IN R/O DISTT. Ganderbal

ACTION PLAN/MITIGATION MEASURES (SWM) IN R/O Ganderbal Municipal Committee (GMC)

S.No.	Action Areas	Agency	Purpose
1	Formation of Ward Sanitation Committee	Ganderbal Municipal Committee	To keep vigil and educated people
2	To make Municipal Committees Dust Bin free (LARGE Dustbins only) and to increase 100% door to door collection	Ganderbal Municipal Committee	Proper Collection and Segregation
3	Involvement of NGO's/ECO clubs NCCINSS/Scout Guide	Ganderbal Municipal Committee	Awareness
4	Segregation of Collection Vehicle Level	Ganderbal Municipal Committee	Segregation
5	Use of Sanitary Land fills	Ganderbal Municipal Committee	Proper disposal
6	Material Recovery Facility	Ganderbal Municipal Committee	Recovery

- GMC, Ganderbal Municipal Committee



ACTION PLAN/MITIGATION MEASURES (SWM) IN R/O RURAL AREAS OF DISTRICT GANDERBAL

S.No.	Action Areas	Agency	Purpose
1	Reuse of Cow Dung in making Bio Bricks/Flower Pots/Logs	Panchayat	To be used as fuel and Manure
2	Agriculture Waste as Fuel or Compost	Panchayat	To be used as fuel and Manure
3	Pine Needles/Twigs/Leaves of Plants	Industries	Fuel briquette
4	Zero waste management shed	Panchayat	Segregation of waste
5	Making of soak pits for liquid waste	Panchayat	To prevent surface water pollution



ACTION PLAN FOR PLASTIC WASTE MANAGEMENT

S.No.	Action Areas	Agency	Purpose
1	PW collection Centres	GMC/Panchayat	Collection
2	Authorization of PW Pickers	GMC/Panchayat	Collection
3	Linkage with NGO's /ECO Clubs	GMC/Schools	Awareness & Collection
4	Use in Road Making	PWD	Disposal
5	Making of Poly Bricks, Poly wall, Poly toilets, Poly benches	GMC/Panchayat	Reuse
6	Fuel for Cement klin	GMC/Panchayat	Disposal



ACTION PLAN/MITIGATION MEASURES FOR C&D WASTE

S.No.	Action Areas	Agency	Purpose
1	Establishment of Deposition Points	GMC/Panchayat	Collection/Settlement
2	CD Waste Recycling Plant (when need arises)	GMC	Reuse
3	Empty Cement Bags	GMC/Panchayat	Prevents soil erosion/Retaining wall formation

• GMC (Gandheral Municipal Committee)

ACTION PLAN/MITIGATION MEASURES FOR BIOMEDICAL WASTE MANAGEMENT

The Ministry of Environment Forest & Climate Change Govt. of India vide notification GSR-343(E) dated 28-03-2016 has notified Bio Medical Waste Management Rules 2016 for the collection, transportation and disposal of Biomedical Waste treatment facilities.

S.No.	Action Areas	Agency	Purpose
1	CBMWTF Facilities for each medical block	Health Department	Proper & Regular Disposal
2	BAR CODE system	Health Department	Effective disposal
3	Covering of Ayurvedic and vet. Hospitals Under CBMWTF	Ayurveda/Veterinary	Proper disposal
4	Regular inspection by JKPCB	JKPCB	Proper Function



Action Plan/ Mitigation Measures For Hazardous Waste Management

S.No.	Action Areas	Agency	Remarks
1	Checking of illegal transportation and dumping of Hazardous waste	JKPCB	Strict vigil will be kept on illegal transportation and dumping of hazardous waste



ACTION PLAN/ MITIGATION MEASURES FOR E-WASTE MANAGEMENT

S.N.	Action Areas	Agency	Purpose
1	Toll Free no. for collection	GMC/Panchayat	Collection
2	Collection Centers	GMC /Panchayat	Collection
3	Authorization of EW Pickers	GMC/Panchayat	Collection
4	Proper Disposal Centres	GMC /PCB	Disposal
5	Mass Awareness	GMC /Panchayat ,PCB	Awareness
6	Extended Producer Responsibility	Producer	Collection and Proper Disposal

ACTION PLAN/ MITIGATION MEASURES FOR WATER QUALITY MANAGEMENT

In District Ganderbal there are three types of water sources namely: Rivers, Water Bodies, Under Ground (UG) Water which are being affected by various activities due to contamination by humans/animals etc. The following measures are needed for Water Quality Management:

S.No.	Action Areas	Agency	Purpose
1.	Mobile toilets for industrial areas	Industries	Open defecation free
2.	Ban on commercial sale of water	PHE	Replenishment of under ground water
3.	Water recharge methods	PHE	Increase the under ground water level
4.	Plantation	Forest/ Panchayat	Increase the under ground water level
5.	Mass awareness	PHE/IR&FC/PCB	Awareness about quality

ACTION PLAN/ MITIGATION MEASURES FOR DOMESTIC SEWAGE MANAGEMENT

S.N.	Action Areas	Agency	Remarks
1	Setting up Common STPs.	Gandherbal Municipal Committee/ Sonamarg Development Authority	To prevent the adulteration and contamination of the surface water as well as ground water

PHYTOREMEDIATION:

With the help of certain plants, the domestic sewage can be treated and it can be rid of the biotic and abiotic pollutants as these plants can absorb these pollutants from soil and water. These plants have been identified and based upon various research papers. Some of them are as follows:

S.No.	Name of the Plant	Botanical Name	Remarks
1	Fragmites	--	Improves quality of water
2	Willow	Salix Babylonica	Improves the quality of ground water by absorbing ammonia cal Nitrogen from Sewage
3	Typha	--	Reduces Bacteria from water

Action Plan/Mitigation Measures For Industrial Waste Water Management

S.No.	Action Areas	Agency	Remarks
1	Inventorization of the water polluting industries in the catchment of River Markanda and Yamuna covering assessment on aspects relating to status of Consents and Water & Air Acts and Authorization, Effluent Generation, ETP Capacities and final mode of effluent discharge	JKPCB	To assess total water consumption and waste water generation by industries
2	Action against the identified industries in operation without Consent under Water & Air Act/Authorization under HOWR, 2016	JKPCB	Action as per relevant provisions of Water Act, 1974 and Air Act, 1981 shall be taken against any unit if found without mandatory consent of the PCB
3	Action against the industries who have not installed ETPs or ETPs exist but not operating or treated the effluent is not meeting the prescribed standards.	JKPCB	Any industry if found without ETP, action as per relevant provisions of Water Act, 1974 and Air Act, 1981 shall be taken against them.
4	Providing Online Continuous Effluent Monitoring System in all Red-Large industries.	JKPCB	Ton ensure compliance to environmental norms
5	Setting up of CETP	Sonamarg Development Authority	To treat the domestic sewage generated by hotels at Sonamarg
6	Regular monitoring the sampling of water quality of Rivers and various drains on monthly basis.	JKPCB	To check the water quality status of rivers and drains
7	Impact of water pollution on health of public by organizing Health camp	Deptt. Of Health and Family Welfare	Health department will organize monthly health camps
8	Installation of continuous Real Time Water Quality Monitoring Station	PHE/18/FC	To improve ground water level in critical areas
9	Carrying assessment of ground water survey for quality and to	PHE/18/FC	To improve ground water

Identify over exploited and critical areas			level in critical areas
10	Sampling of Tube wells Bore wells, Hand Pumps.	PHE/IRFC	To check water quality
11	Sealing of contaminated Hand pumps and found to be unfit for drinking purpose by the Public	PHE	For public safety
12	Plantation in flood plain Zone	Forest Deptt/Panchayat	To avoid soil erosion on river banks.

Phytoremediation:

With the help of certain plants the Industrial Waste water can be treated and it can be rid of the biotic and abiotic pollutants. These plants can absorb these pollutants from soil and water. These plants have been identified and based upon various research papers. Some of these are as follows:

S.No.	Name of the plant	Botanical	Remarks
1	Mulberry	Morus alba	Absorbs Zn, Hg, As, Pb, Cu and Cd from Industrial Water
2	Pine	Casurina equisetifolia	Remediation of textile dye water
3	Sheesham	Dalbergia sisoo	Absorbs nutrients from sludge
4	Castor	Ricinus communis	Uptake of CD & DDT from soil

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5	Duckweed	Cemna minor	Absorbs Cr and Pb from water
6	Indian Mustard	Brassica tunecia	Absorbs zinc from soil



Action Plan/Mitigation Measures for Air Quality Management

S.No.	Action Areas	Agency
1	Up gradation of existing Air Pollution Control control systems	JKPCB
2	Direction to the industries for improving the condition of APCD's and increase in vigilance	JKPCB
3	Providing online continuous Emission Monitoring System in all red large industries.	JKPCB and individual industries.
4	Conversion of Brick Kilns to induced/forced draft	JKPCB
5	Control of Air Pollution due to vehicles in the area	Transport Deptt.
6	Restriction on open burning of Municipal solid waste and bio Mass Plastic, Agriculture/Horticulture waste and display for hording for awareness	GMC/Agriculture/Horticulture & Panchayats
7	Providing Air Pollution Control measures during demolition of old buildings and new constructions.	Ganderal Municipal Committee
8	Traffic Management in the area	Traffic and Transport Deptt.
9	Changing the fuel pattern of industry to cleaner fuel	Industries Deptt and JKPCB
10	Construction of Pacca pavement along the roads, Tree Plantation along the roads and development of green belts	Public Works Deptt, Municipal Committee and Forest Deptt.
11	Action plan to minimize forest fires	Forest Department
12	Checking of adulteration of fuel	Department of Food and Civil Supplies
13	Action against the industries operating without valid consent and authorization required of the State Board	JKPCB
14	Public Awareness Issue of advisory to public for prevention and control of Air Pollution involvement of schools and other academic institutions in awareness programmes.	JKPCB
15	Tree plantation along the roads	PWD/Forest Department

Phytoremediation:

With the help of certain plants, the Air Pollution can be treated and it can be rid of pollutants as these plants can absorb adverse pollutants from Air.

S.No.	Name of Plant	Botanical Name	Remarks
1	Uka	--	To absorb the pollutants from Air
2	Willow	Salix babylonica	To absorb the pollutants from Air
3	Poplar	Populus alba	To absorb the pollutants from Air
4	Accacia	Cedo accacia	To absorb the pollutants from Air
5	Pinus	Pinus Walchachia	To absorb the pollutants from Air
6	Devdor	Cedrus deodera	To absorb the pollutants from Air

Action Plan/Mitigation Measures for Noise Pollution Management

S.No.	Action Areas	Agency	Purpose
1	Ban on pressure horns	Transport/Police	Prevent Noise pollution
2	Formation of Silent Zones	Transport/Police	Prevent Noise pollution
3	Sound Absorbers in Industries	Industry/JKPCB	Prevent Noise pollution
4	Implementation of Bylaws	Police/JKPCB	Prevent Noise pollution
5	Formation of Green Muffler/Green Belt	Public Works Deptt. And forest Deptt	Prevent Noise pollution
6	Proper Maintenance and service of Vehicular Engines	Transport Deptt. And police deptt.	Prevent Noise pollution

CONCLUSION

District Environment Plan emphasizes various action plans for thematic areas. In our district i.e. district Ganderbal the current Environmental Status is within safe limits.

A lot of efforts in terms of all types of waste management have been made practical by the authorities and the general public. But still all these areas need improvement.

How can we prevent this deterioration and degradation of our environment? The task of conserving and preserving it is quite Herculean. The only solution to the critical environmental issues is people's mass participation in saving the environment. Mass afforestation drive and stopping the use of fossil fuels altogether can solve this problem.

There are gaps identified in each and every action area. But these Action Plans, which are suggested, have to be implemented to minimize these gaps. But this cannot be done only at Administration level; Public Participation is to be increased many folds to achieve the target of clean environment. Behavioral change may only be achieved by mass awareness. Awareness is to be started from school level to create a feeling of belongingness.



Every waste generator has to rethink:

a) How waste production can be reduced at our own level?

b) How can we minimize luring of waste to have minimal impact on air and water quality?

c) How can we process and recycle the waste so generated?

d) How can we promote feeling of reusing the daily need requirements like using cloth carry bags than those of Polythene or Polystyrene i.e. non woven bags?

It can be done by stopping use of single use by changing our behavioral pattern. For zero waste, we have to sort out/segregate at source all types of waste as per their nature, use and recycling. All small steps by everyone will help to create clean and healthy environment.

With the measures which are taken up in the action plans, the environment health will improve considerably. If we succeed in implementing the measures, we will be the beneficiaries: our coming generations will be able to live in a purer and healthier environment. This will be our best gift to them, as well as to us.

!!!) C&D (Construction and Debris) Waste management in respect of Municipal Committee in District Ganderbal

It consists of unwanted material produced directly or incidentally by the construction. It may also contain hazardous substances. In terms of CDWM, the following action areas have positive outcomes:

S.No	Action Areas	Outcome
01	Issuance of Permission by Municipal Committee Ganderbal	Initiated
02	CD Deposition Points Identified near Bus stand GBL	No

The proposed Model Action Plan for 7 thematic areas

1.0 Waste Management Plan

(i) Solid Waste Management Plan (for each ULB)

No.	Action Areas	Details of Data Requirement	Units of Measurable Outcome	Please enter Measurable Outcome for District	ULB1	ULB2
	Name of Urban Local Body (ULB)		[name of ULB]		MC Gbl	
	No of ULBs in the District		[Nos]		1	
	Population		[Nos as per 2011 census]		22282	
SW1	Report on inventory of total solid waste Generation				10	
SW1a		Total solid waste Generation	[in MT/Day] or [Not estimated]		3	
SW1b		Qty. of Dry Waste segregated	[in MT/Day] or [Collection Not initiated]		3	
SW1c		Qty. of Wet Waste segregated	[in MT/Day] or [Collection Not initiated]		0.1	
SW1d		Qty. of C&D Waste segregated	[in MT/Day] or [Collection Not initiated]		3	
SW1e		Qty. of Street Sweeping	[in MT/Day] or [Not estimated]		0.8	
SW1f		Qty. of Drain Silt	[in MT/Day] or [Not estimated]		0	
SW1g		Qty. of Domestic Hazardous Waste(DHW) collected	[in MT/Day] or [No Facility]		0.01	
SW1h		Qty. of Other Waste (Horticulture, sanitary waste, etc.)	[in MT/Day] or [Qty not estimated]		0	
SW1i		No of Old dump sites	[Nos] or [None]		0	
SW1j		Qty stored in dumpsites	[MT] or [Not estimated]		1	
SW1k		No of Sanitary landfills	[Nos] or [None]		17	
SW1l		No of wards	[nos]		0	
SW2	Compliance by Bulk Waste Generators					

SW2a	No of BW Generators	[numbers] or [inventory not done]	0
SW2b	No of on-site facilities for Wet Waste	[numbers] or [No data]	0
SW3	Compliance in segregated waste Collection SW Collection		
SW3a	Total generation	[Automatic] from SW1a	10
SW3b	Wet Waste	[in MT/Day] or [Collection Not initiated]	0
SW3c	Dry Waste	[in MT/Day] or [Collection Not initiated]	0
SW3d	C&D Waste	[in MT/Day] or [Collection Not initiated]	0.1
SW4	Waste Management Operations		
SW4a	Door to Door Collection	[100%] / [partial %] / [not initiated]	100
SW4b	Mechanical Road Sweeping	[100%] / [partial%] / [not initiated]	not initiated
SW4c	Manual Sweeping	[100%] / [partial%]	100
SW4d	Segregated Waste Transport	[100%] / [partial %] / [not initiated]	not initiated
SW4e	Digesters (Bio-methanation)	[% of WW] / [not initiated]	not initiated
SW4f	Composting operation	[% of WW] / [not initiated]	not initiated
SW4g	MRF Operation	[MRF used] / [not installed]	not initiated
SW4h	Use of Sanitary Landfill	[% of SW collected] / [no SLF]	0
SW4i	Reclamation of old dumpsites	[initiated] / [not initiated]	not initiated
SW4j	Linkage with Waste to Energy Boilers / Cement Plants	[initiated] / [not initiated]	not initiated

SW4k	Linkage with Recyclers	[initiated] / [not initiated]	not initiated
SW4l	Authorization of waste pickers	[initiated] / [not initiated]	not initiated
SW4m	Linkage with TSD / CBMWTF	[initiated] / [not initiated]	not initiated
SW4n	Involvement of NGOs	[initiated] / [not initiated]	not initiated
SW4o	Linkage with Producers / Brand Owners	[initiated] / [not initiated]	not initiated
SW4p	Authorisation of Waste Pickers		not initiated
SW4q	Issuance of ID Cards	[initiated] / [not initiated]	not initiated
SW5	Adequacy of Infrastructure		not initiated
SW5a	Waste Collection Trolleys	[Nos. Required] / [Nos. Available]	2/2
SW5b	Mini Collection Trucks	[Nos. Required] / [Nos. Available]	4/0
SW5c	Segregated Transport	[yes] / [no] / [% area covered]	0
SW5d	Bulk Waste Trucks	[Nos. Required] / [Nos. Available]	0
SW5e	Waste Transfer points	[Nos. Required] / [Nos. Available] / [Not available]	Not Available
SW5f	Bio-methanation units	[Nos. Required] / [Nos. Available]	1/0
SW5h	Composting units	[Nos. Required] / [Nos. Available]	1/0
SW5i	Material Recovery Facilities	[used or installed] / [not available]	Not Available
SW5k	Waste to Energy (if applicable)	[Required] / [Nos. Available]	2/0
SW5l	Waste to RDF	[Required] / [Nos. Available]	0
SW5m	Sanitary Land fills	[Nos] / [Nos. Available]	0
SW5n	Capacity of sanitary landfills	[MT] / [Nos. Available]	0
SW5o	Waste Deposit Centers (DHW)	[Nos] / [Nos. Available]	0
SW5p	Other facilities	[give or select from list]	0

SW6	Notification and Implementation of By-Laws					
SW6a	Notification of By-laws	[done] / [in progress] / [not initiated]			done	
SW6b	Implementation of by-laws	[done] / [in progress] / [not initiated]			In progress	
SW7	Adequacy of Financial Status of ULB	(crores)				
SW7a	CAPEX Required	[INR] / [Not required]			4.6	
SW7b	OPEX	[INR per Year] / [% of requirement]			0.4	
SW7c	Adequacy of OPEX	[Yes] / [No]			yes	

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(ii) Plastic Waste Management (for each ULB)						
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1	ULB2
	Name of ULB		[name of ULB]		Municipal Council ganderbal	
	Population		[Nos as per 2011 census]		22282	
PW1	Inventory of plastic waste generation					
PW1a		Estimated Quantity of plastic waste generated in District	[MT/day] / [Not Estimated]		327	
PW2	Implementation of Collection					
PW2a		Door to Door collection	[100%] / [partial %] / [not initiated]		not initiated	
PW2b		Segregated Waste collection	[100%] / [partial %]		Not initiated	
PW2c		Plastic waste collection at Material Recovery Facility	[MRF used] / [not installed]		Not initiated	
PW2d		Authorization of PW pickers	[Nos] / [not initiated]		Not initiated	
PW2e		PW collection Centers	[Nos] / [not established]		Not established	
PW3	Establishment of linkage with Stakeholders					
PW3a		Established linkage with PROs of Producers	[Nos] / [not established]		not established	

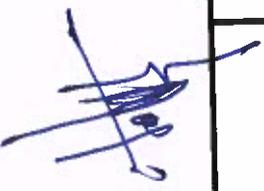
							not established
PW3b		Established linkage with NGOs	[Nos] / [not established]				
PW4	Availability of facilities for Recycling or utilization of PW						
PW4a		No. of PW recyclers	[Nos]				0
PW4b		No Manufacturers	[Nos]				0
PW4c		No of pyrolysis oil plants	[Nos]				0
PW4d		Plastic pyrolysis	[Quantity in MT sent per Month]				0
PW4e		Use in road making	[Quantity MT used per Month]				0
PW4f		Co-processing in Cement Kiln	[Quantity in MT sent per Month]				0
WS	Implementation of PW Management Rules, 2016						
WSa		Sealing of units producing < 50-micron plastic	[All sealed] / [Partial] / [no action]				0
PW5b		Prohibiting sale of carry bags < 50 micron	[Prohibited] / [Partial] / [no action]				Prohibited
PW5c		Ban on Carry bags and other single use plastics as notified by State Government	[Implemented] / [Partial] / [no action] / [No Ban]				impleme nted
PW6	Implementation of Extended Producers Responsibility (EPR) through Producers/Brand-owners						
PW6a		No of Producers associated with ULBs	[Nos] / [None]				None
PW6b		Financial support by Producers / Brand owners to ULBs	[Nos] / [None]				None
PW6c		Amount of PRO Support	[Rs...]				0
PW6d		Infrastructure support by Producers / Brand owners to ULBs	[Nos of Producers] / [None]				None

PW6e		No of collection centers established by Producers / Brand owners to ULBs	[Nos] / [None]		None	
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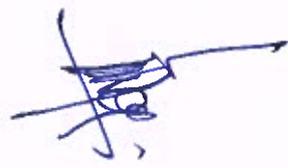
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(iii) C&D Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1
	Name of ULB		[name of ULB]	Municipal Council Ganderba	
	Population		[Nos as per 2011 census]		22282
CD1	Inventory of C&D waste generation		[Kg/Day] / [Not estimated]		0.1
CD1a		Estimated Quantity			0.1
CD2	Implement scheme for permitting bulk waste generators				Not Initiated
CD2a		Issuance of Permissions by ULBs	[Initiated] / [Not initiated]		Not Initiated
CD3	Establishment of C&D Waste Deposition centers.				
CD3a		Establishment of Deposition Points	[Yes] / [No]		Yes
CD3b		C&D Deposition point identified	[Yes] / [No]		Yes
CD4	Implementation of By-Laws for CD Waste Management				Not Notified
CD4a		Implementation of By-laws	[notified] / [not notified]		notified
CD4b		Collection of Deposition / disposal Charges	[Initiated] / [Not initiated]		Not Initiated



CD5	Establishment of C&D Waste recycling plant or linkage with such facility				
CD5a	Establishment CD Waste Recycling Plant	[Established] / [Sent to shared Facility] / [No facility exists]		No Facility Exists	
CD5b	Capacity of CD Waste Recycling Plant	[MT/Day] / [Not available]		Not Available	



(iv) Biomedical Waste Management (for each ULB)						
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District	ULB1	
	Name of ULB		[name of ULB]		Municipal Council Ganderba	
	Population		[Nos as per 2011 census]			22282
BMW1	Inventory of Biomedical Waste Generation					
BMW1a		Total no. of Bedded Hospitals	[Nos] / [No inventory]			1
BMW1b		Total no. of non-bedded HCF	[Nos] / [No inventory]			1
BMW1c		Total no. Clinics	[Nos] / [No inventory]			10
BMW1d		No of Veterinary Hospitals	[Nos] / [No inventory]			1
BMW1e		Pathlabs	[Nos] / [No inventory]			6
BMW1f		Dental Clinics	[Nos] / [No inventory]			6
BMW1g		Blood Banks	[Nos] / [No inventory]			1
BMW1h		Animal Houses	[Nos] / [No inventory]			No Inventory
BMW1i		Bio-research Labs	[Nos] / [No inventory]			No Inventory
BMW1j		Others	[Nos] / [No inventory]			No Inventory
BMW2	Authorization of HCFs by SPCBs / PCCs					
BMW2a		Bedded HCFs	[Nos Authorized]			0
BMW2b		Non-bedded HCFs	[Nos Authorized]			0

	Biomedical Waste Treatment and Disposal Facilities (CBMWTFs)				
BMW3a		No of CBMWTFs	[Nos] / None		0
BMW3b		Linkage with CBMWTFs	[Yes] / [no linkage]		No Linkage
BMW3c		Capacity of CBMWTFs	[Adequate] / [Not adequate]		[Adequate]
BMW3d		Requirements of CBMWTFs	[Require] / [not required]		required
BMW3e		Captive Disposal Facilities of HCFS	[Nos] / [None]		None
BMW4	Compliance by CBMWTFs				NA
BMW4a		Compliance to standards	[Meeting] / [Not meeting] / [NA]		None
BMW4b		Barcode tracking by HCFS / CBMWTFs	[100%] / [Partly %] / [None]		35
BMW4c		Daily BMW lifting by CBMWTFs	[kg / day]		
BMW5	Status of Compliance by Healthcare Facilities				
BMW5a		Pre-segregation	[100%] / [partly %] / [None]		100
BMW5b		Linkage with CBMWTFs	[100%] / [partly %] / [None]		100

(v) Hazardous Waste Management

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
HW1	Inventory of Hazardous Waste			
HW1a		No of HW Generating Industry	[Nos.]	0
HW1b		Quantity of HW	[MT/Annum]	0
HW1c		Quantity of Incinerable HW	[MT/Annum]	0
HW1d		Quantity of land-fillable HW	[MT/Annum]	0
HW1e		Quantity of Recyclable / utilizable HW	[MT/Annum]	0
HW2	Contaminated Sites and illegal industrial hazardous waste dumpsites			
HW2a		No of HW dumpsites	[Nos] / [None]	0
HW2c		Probable Contaminated Sites	[Nos] (provide list)	0
HW3	Authorization by SPCBs/PCCs			0
HW3a		No of industries authorized	[Nos]	0
HW3b		Display Board of HW Generation in front of Gate	[Nos]	0
HW3	Availability of Common Hazardous Waste TSDF			
HW3a		Common TSDF	[Exists] / [No] / [Sent to Other District within State]	No
HW3b		Industries linkage with TSDF	[Nos.]	0
HW4	Linkage of ULBs in District with Common TSDF			
HW4a		ULBs linked to Common TSDFs for Domestic Hazardous Waste	[Yes] / [No]	No

(vi) E-Waste Waste Management				
No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
EW1	Status of facilitating authorized collection of E-Waste	Does the citizen are able to deposit or provide E-Waste through Toll-free Numbers in the District	[Yes] / [No]	No
EW1a		Collection centers established by ULB in District	[Nos] / [None]	None
EW1c		Collection centers established by Producers or their PROs in the District	[Nos] / [None]	None
EW1d		Does the district has linkage with authorized E-Waste recyclers / Dismantler	[Yes] / [No]	No
EW1e		No authorized E-Waste recyclers / Dismantler	[Nos] / [None]	None
EW1f				
EW2	Status of Collection of E-Waste			
EW2a		Authorizing E-Waste collectors	[Authorized] / [None]	None
EW2b		Involvement of NGOs	[Yes] / [No] / [Nos]	No
EW2c		Does Producers have approached NGOs/ Informal Sector for setting up Collection Centers.	[Yes] / [No] / [Nos]	NO
EW2d		Does ULBs have linkage with authorized Recyclers / Dismantlers	[Yes] / [No]	No
EW4	Control E-Waste related pollution			

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EW4a		Does informal trading, dismantling, and recycling of e-waste exist in District	[Yes] / [No]	No
EW4b		Does the administration closed illegal E-Waste recycling in the District	[Yes] / [No] / [Nos]	No
EW4c		No of actions taken to close illegal trading or processing of E-Waste	[Nos]	No
EW5	Creation of Awareness on E-Waste handling and disposal			
EW5a		Does PROs / Producers conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	No
EW5c		Does District Administration conducted any District level Awareness Campaigns	[Yes] / [No] / [Nos]	Yes



2.0 Water Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
WQ1	Inventory of water resources in District			
WQ1a		Rivers	[Nos] and [Length in Km]	1 and 2.5
WQ1b		Length of Coastline	[in Km]	Not Measured
WQ1c		Nalas/Drains meeting Rivers	[Nos]	16
WQ1d		Lakes / Ponds	[Nos] and [Area in Hectares]	0
WQ1e		Total Quantity of sewage and industrial discharge in District	[Automatic] (SW1a+IW1b)	2.5
	Control of Groundwater			
	Water Quality			
WQ2a		Estimated number of bore-wells	[Nos]	0
WQ2b		No of permissions given for extraction of groundwater	[Nos]	0
WQ2c		Number of groundwater polluted areas	[Nos]	0
WQ2d		Groundwater Availability	[adequate] / [not adequate]	Adequate
WQ3	Availability of Water Quality Data			
WQ3a		Creation of monitoring cell	[Yes] / [No]	No
WQ3b		Access to Surface water and groundwater	[Available] or [Not available]	Not Available
WQ4	Control of River side Activities			
WQ4a	Control of River side Activities	River Side open defecation	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Full Controlled
WQ4b		Dumping of SW on river banks	[Fully Controlled] / [Partly controlled] / [no Measures taken]	Partly Controlled

WQ4c			Control measures for idol immersion	[Measures taken] / [Measures taken post immersion] / [No Measures taken]	No Measures taken
WQ5	Control of Water Pollution in Rivers				
WQ5a			Percentage of untreated sewage	[%] (automatic SM1g/SM1a)	2.5
WQ5b			Monitoring of Action Plans for Rejuvenation of Rivers	[Monitored] / [Not monitored] [not applicable]	Not applicable
WQ5c			No of directions given to industries for Discharge of Untreated industrial wastewater in last 12 months	[Nos]	0
WQ6	Awareness Activities				
WQ6a			District level campaigns on protection of water quality	[Nos in previous year]	3
WQ6b	Oil Spill Disaster Contingency Plan				
WQ6a			Creation of District Oil Spill Crisis Management Group	[Created] / [Not Created]	created
WQ6b			Preparation District Oil Spill Disaster Contingency Plan	[Prepared] / [Not Prepared]	Not prepared
WQ7	Protection of Flood plains				
WQ7a			Encroachment of flood plains is regulated.	[Yes] / [No]	No
	Rainwater Harvesting				
WQ8a			Action plan for Rain water harvesting	[Implemented] / [Not implemented]	Not implemented

3.0 Domestic Sewage Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
SMM1	Inventory of Sewage Management			
SMM1a		Total Quantity of Sewage generated in District from Class II cities and above	[MLD]	2.5
SMM1b		No of Class-II towns and above	[Nos]	0
SMM1c		No of Class-I towns and above	[Nos]	0
SMM1d		No of Towns needing STPs	[Nos]	0
SMM1e		No of Towns STPs installed	[Nos]	0
SMM1f		Quantity of treated sewage flowing into Rivers (directly or indirectly)	[MLD]	0
SMM1g		Quantity of untreated or partially treated sewage (directly or indirectly)	[Automatic]	0
SMM1h		Quantity of sewage flowing into lakes	[MLD]	0
SMM1i		No of industrial townships	[Nos]	0
SW2	Adequacy of Available Infrastructure for Sewage Treatment			0
SM2a		% sewage treated in STPs	[Automatic]	0
SM2b		Total available Treatment Capacity	[MLD]	0
SM2c		Additional treatment capacity required	[MLD]	0
SM3	Adequacy of Sewerage Network			0
SM3a		No of ULBs having partial underground sewerage network	[Nos]	0
SM3b		No of towns not having sewerage network	[Nos]	0

SM3c		% population covered under sewerage network	[Automatic]		0
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4.0 Industrial Wastewater Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
IWW1	Inventory of industrial wastewater Generation in District			
IWW1a		No of Industries discharging wastewater	[Nos]	0
IWW1b		Total Quantity of industrial wastewater generated	[MLD]	0
IWW1c		Quantity of treated IWW discharged into Nalas / Rivers	[MLD]	0
IWW1d		Quantity of un-treated or partially treated IWW discharged into lakes	[MLD]	0
IWW1e		Prominent Type of Industries	[Agro based] / [Chemical – Dye etc.] / [Metallurgical] / [Pharma] / [Pesticide] / [Power Plants] / [Mining] / [Automobile] : Multiple selection based on size of operation and number	0
IWW1f		Common Effluent Treatment Facilities	[Nos] / [No CETPs]	0
IWW2	Status of compliance by Industries in treating wastewater			
IWW2a		No of Industries meeting Standards	[Nos]	0
IWW2b		No of Industries not meeting discharge Standards	[Automatic]	0
IWW2c		No of complaints received or number of recurring complaints against industrial pollution in last 3 months	[Nos]	0



AWW4	Status of Action taken for not meeting discharge standards				
IWW4a		No industries closed for exceeding standards in last 3 months	[Nos]		0
IWW4b		No of industries where Environmental Cd	[Nos]		0

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5.0 Air Quality Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
AQ1	Availability of Air Quality Monitoring Network in District			
AQ1a		Manual Air Quality monitoring stations of SPCBs /CPCB	[Nos] / [None]	None
AQ1c		Automatic monitoring stations Operated by SPCBs / CPCB	[Nos] / [None]	
AQ2	Inventory of Air Pollution Sources			None
AQ2a		Identification of prominent air polluting sources	[Large Industry] / [Small Industry] / [Unpaved Roads] / [Burning of Waste Stubble] / [Brick Kiln] / [Industrial Estate] / [Others] (Multiple selection)	nil
AQ2b		No of Non-Attainment Cities	[Nos] / [None]	None
AQ2c		Action Plans for non-attainment cities	[Prepared] / [Not yet prepared]	not yet prepared
AQ3	Availability of Air Quality Monitoring Data at DMS Office			
AQ3a		Access to air quality data from SPCBs & CPCB through Dashboard	[Available] / [Not yet Available]	Not yet Available
AQ4	Control of Industrial Air Pollution			
AQ4a		No of Industries meeting Standards	[Nos]	0
AQ4b		No of Industries not meeting discharge Standards	[Nos]	0

AQ5	Control of Non-industrial Air Pollution sources					
AQ5a		Control open burning of Stubble—during winter	[Nos of fire incidents]			
AQ5b		Control Open burning of Waste – Nos of actions Taken	[Nos]			0
AQ5c		Control of forest fires	[SOP available] / [No Sop]		Sop Available	
AQ5d		Vehicle pollution check centers	[% ULBs covered]			1
AQ5e		Dust Suppression Vehicles	[% ULBs covered]			0
AQ6	Development of Air Pollution complaint redressal system					
AQ6a		Mobile App / Online based air pollution complaint redressing system of SPCBs.	[Available] / [Not available]			0

6.0 Mining Activity Management plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
M11a	Inventory of Mining in District			
M11a		Type of Mining Activity	[Sand Mining] / [Iron Ore] / [Bauxite] / [Coal] / Other [specify] Multiple selection in order of magnitude of operations	Sand mining
M11b		No of Mining licenses given in the District	[Nos]	0
M11c		Area covered under mining	[Sq Km]	1
M11d		Area of District	[Sq Km]	8
M11e		Sand Mining	[Yes] / [No]	yes
M11f		Area of sand Mining	[River bed] / [Estuary] / [Non -river deposit]	River bed
M12	Compliance to Environmental Conditions			
M12a		No of Mining areas meeting Environmental Clearance Conditions	[Nos]	0
M12b		No of Mining areas meeting Consent Conditions of SPCBs / PCCs	[Nos]	0
M13a	Mining related environmental Complaints			
M13b		No of pollution related complaints against Mining Operations in last 1 year	[Nos]	0
M14	Action against non-complying mining activity			

10/11/20

M14a		No of Mining operations suspended for violations to environmental norms	[Nos]	0
M14b		No of directions issued by SPCBs	[Nos]	0

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7.0 Noise Pollution Management Plan

No.	Action Areas	Details of Data Requirement	Measurable Outcome	Please enter Measurable Outcome for District
NP1	Availability Monitoring equipment			
NP1a		No. of noise measuring devices with district administration	[Nos] / [None]	none
NP1b		No. of noise measuring devices with SPCBs	[Nos] / [None]	none
NP2	Capability to conduct noise level monitoring by State agency / District authorities			
NP2a		capability to conduct noise level monitoring by State agency / District authorities	[Available] / [Not available]	Available
NP2	Management of Noise related complaints			
NP2a		No of complaints received on noise pollution in last 1 year	[Nos]	0
NP2b		No of complaints redressed	[Nos]	0
NP3	Compliance to ambient noise standards			
NP3a		Implementation of Ambient noise standards in residential and silent zones	[Regular Activity] / [Occasional] / [Never]	Never
NP3b		Noise monitoring study in district	[carried out] / [not carried out]	Not Carried out
NP3c		Sign boards in towns and cities in silent zones	[Installed] / [Partial] / [Not Installed]	not installed

Part-A

Plan Execution of Waste Management In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	Collection, Segregation & Treatment of waste	<p>100% collection is being done in most of the MCs as per SWM Rules 2016, Plastic waste (M,H&D) Rule 2016, Hazardous Waste (M,H &D) Rules 2016, e- Waste (M,H &D) Rules 2016 segregation at source is being implemented by using color coded dustbin. 15 Nos of Hoppers/Garbage Vehicles are required; besides 01 No. solid management treatment plants are also required for its scientific disposal.</p> <p>Biomedical waste is being directly collected and transported by most of the Health Institutions to Common Bio-Medical Waste Treatment Facility Lassipora Pulwama. As no such facility is available in Ganderbal however same stands proposed.</p>	<p>Executive Officer MC Ganderbal RDD Health & Med Education Deptt</p>
2.	Strengthening the capacities of the ULBs	<p>Trained field frontline staff is inadequate in MCs as per the guidelines 01 sweeper is required for 250 souls but there is a shortfall of 60 sweepers in MC Ganderbal. However the existing staff members are performing their duties professionally. It is pertinent to mention here that all the sanitation staff needs safety gears, tools and plants and orientation camps for enhancing the skill development and capabilities.</p>	<p>Executive Officer MC Ganderbal, RDD Health & Med Education Deptt</p>
3.	Notification and Implementation of By-Laws	<p>All By-Laws stands notified and are being implemented as per the provisions of solid waste management rules 2016 in MC Ganderbal of the District. Bio Medical Waste (M,H &D) Rules 2016 are already in vogue and are being monitored by Pollution Control Board and District Administration.</p>	<p>Executive Officer MC Ganderbal Health & Med</p>
4.	Awareness	<p>Public awareness camps have been taken with the Stake Holders /Self Help Groups, NGO's so many times especially 04 times during the year 2020-21 besides 1000 booklets and 70 No. of Hoardings have been distributed and installed at permanent locations regarding waste segregation certificate by MC Ganderbal. Moreover, so many times, symposiums, media advertisement, social media platforms have been used for awareness among the public.</p>	<p>Religious Organizations NGOs SHGs, ULBs Education Deptt Social Welfare RDD Health & Med Education Deptt</p>
5.	Monitoring and Review	<p>Monitoring and reviewing of performance within ULB is being done by Executive officer and being submitted quarterly to higher authority. All</p>	<p>District Administration, PCB,</p>


 M. H. P. C. B.

		monitoring authority reports submitted for the year 2021, besides District environmental Committee take monthly review meetings twice in a month and necessary directions issued by the District Magistrate are being followed in letter & spirit. In respect of bio-medical waste monitoring and reviewing of performance of all HCFs are being monitored by the PCB in the District.	ULBs Health & Med Education Deptt
6.	Community mobilization of masses through Students, Anganwadi workers/Helpers, Sarpanches, Panchs, member of the Urban Local Bodies and religious preachers in Temples, Mosques, Churches, Gurudwara and other places of community congregations.	Community mobilization regarding solid waste and need of solid waste management, waste segregation at source level, adoption of zero waste, lifestyle and worm composts, benefits of solid waste management and natural resource management is being taken up by MC Ganderbal in consultation with education, health, agriculture, horticulture, industries, Forest through Informative Education Communication Activities (IEC). To create mass awareness, financial support is required to all the MCs.	Religious Organizations NGOs SHGs, ULBs Education Deptt Social Welfare RDD Health & Med Education Deptt
7.	Formation of Ward Sanitation Committee	17 No. of Ward Committees have been constituted in different wards of the Municipal Council Ganderbal who are working under the close supervision of elected councilors and Panchs	Executive Officer MC Ganderbal
8.	To make ULB's Dust Bin Free (LARGE DUSTBINS ONLY) and to increase 100% door to door collection,	100% Door to door collection is being done by using color coded dustbins. Also the MC have installed the large dustbins at the vulnerable sites for dumping of the garbage's in the markets.	Executive Officer MC Ganderbal RDD
9.	Implementation of SWM Rules 2016, Plastic waste (M,H&D) Rule 2016, Hazardous Waste (M,H &D) Rules 2016, e- Waste (M,H &D) Rules 2016 and Bio Medical Waste (M,H &D) Rules 2016	Solid Waste Management Rules 2016, Plastic waste (M,H&D) Rule 2016, Hazardous Waste (M,H &D) Rules 2016, e- Waste (M,H &D) Rules 2016 and Bio Medical Waste (M,H &D) Rules 2016 are being implemented in MC Ganderbal for which the necessary notifications stands issued earlier.	Executive Officer MC Ganderbal, RDD Health & Med Education Deptt



Part-B

Priorities for Waste Treatment in Respect of District Ganderbal (with respect to next 30 years)

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Purchase of tools n plants, machinery and mechanical transport, waste collection trolleys, mini collection trucks, bulk waste trucks, segregated transport.	02 Year	04.00 Cr.	50 % Purchase required by Implementing Agency EO and Director ULB
2.	Construction and installation of solid waste management treatment plants 01	05 Year	02.00 Cr.	100 % required by Implementing Agency EOs and Director ULB
3.	Establishment of 01 No. e-Waste Collection Centres at Municipal Council Ganderbal and signing of MOUs for its final disposal with appropriate registered Agencies.	02 Year	0.25 Cr.	100 % required by Implementing Agency EOs and Director ULB
4.	Establishment of 01 No. C&D Wastes Collection Centres	02 years	0.20 Cr.	Municipal Council Ganderbal
5.	Establishment of 01 No. MRF.	02 Year	3.00 Cr.	Municipal Council Ganderbal
6.	Establishment of 01 No. Hazardous waste collection center in District Ganderbal	02 Years	1.00 Cr.	District Administration
7.	Construction, Installation 01No. of Bio-Medical Waste Treatment Facilities	Three Years	07.00 Cr.	As of now no CBMWTFs exists across the district
8.	IEC activities	30 Years	0.40 Cr.	Municipal Council Ganderbal
Total			17.85 Cr	

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).



Part-A

Plan Execution of Water Quality Management Plan In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	Rejuvenation of water bodies	There are several water bodies which includes Manasbal lake, Nallah Sindh at Duderhama (identified as polluted stretch) and few pond wet lands etc existing in District Ganderbal which are being rejuvenated by desiltation, reinforcement of embankments and plantations along the boundaries.	District Administration ULBs RDD Jalshakti Social Forestry
2.	Awareness	Public awareness camps are being taken with the Stake Holders /Self Help Groups, NGO's so many times especially 4 times during the year 2020-21 besides 100 leaflets and 10s of Hoardings have been distributed and installed at permanent locations regarding importance of water bodies and their sustainable management by MC Ganderbal of the District. Moreover, so many times, symposiums, media advertisement, social media platforms have been used for awareness among the public.	Religious Organizations NGOs SHGs, ULBs Education Deptt Social Welfare RDD, Jalshakti Deptt Health & Med Education Deptt
3.	Monitoring and Review	Monitoring and reviewing of all stakeholders especially Jalshakti Deptt is being done on regular basis by District Administration as well as higher authorities of said department, besides District Environment Committee take monthly review meetings twice in a month and necessary directions issued by the District Magistrate are being followed in letter & spirit.	District Administration, PCB, ULBs Health & Med Education Deptt Jalshakti Deptt
4.	Implementation (Water Prevention and Control of Pollution) Act 1974	Preservation of water bodies and restoration of wholesomeness of water quality	Jalshakti Deptt Farms & Rakhs Deptt

Note: measures for providing safe drinking water quality to the entire population, the system is in place like P.S.T., S.R, O.H.T., and treatment plants. Service level is at present is 90 LPCD for the urban area/towns and 35 LPCD for rural areas



Part-B

Priorities for Water Quality Management in Respect of District Ganderbal (With respect to next 30 years)

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Establishment of 01 No. Water testing labs in District Ganderbal	3 Years	07.00 Cr.	The work shall be executed by Jalshakti Department subject to availability of funds
2.	Rejuvenation of water bodies by way of			
	(a) Disiltation	5 Year	5.00 Cr.	Desiltation shall be taken up by I&FC Deptt subject to availability of funds
	(b) Improvement of embankments	10 Years	10.00 Cr.	RDD shall takeup improvement of embankments in convergence mode through MGNREGA subject to availability of funds
	(c) Creation of green corridors by way of planting saplings along with boundaries of such water boundaries	5 Years	5.00 Cr.	Plantation work shall be taken up by forest deptt subject to arability of funds.
Total			27.00 Cr.	

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).

Part-A

Plan Execution for Domestic Sewage Management Plan In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholder's Responsible
1.	Treatment of waste ; S.T.P atGanderbal	Establishment of 01 common sewage treatment plants 01 No. at Municipal Council Ganderbal.	UEED
2.	Making whole District Open Defecation Free (ODF)	Implementation of Swachh Bharat Mission by granting financial assistance to BLP/AAV families for construction of wash room cum toilet blocks so that whole district becomes ODF free	RDD/ULBs
3.	Awareness	Public awareness camps are being takenup with all the Stake Holders /Self Help Groups, NGO's, Religious Organizations, so many times and the campaign of mass awareness shall continue till goal is achieved.	Religious Organizations NGOs ULBs Police Deptt, Traffic Deptt.



Part-B

**Priorities for Domestic Sewage Management Plan in Respect of District Ganderbal
(with respect to next 30 years)**

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Installation of S.T.P.;; Capacity =2.0 MLD for sewerage from Municipal Council Ganderbal.	5 years	5.0 Cr.	For MC Ganderbal by debit to the funding of Government

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).



Part-A

Plan Execution of Noise Pollution Management Plan In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	Noise Monitoring	Monitoring of noise generated from gatherings, loudspeakers, parties, vehicles and due to operation of industries.	Local Administration, Traffic & PCB
2.	Implementation	Implementation of S.O.30 dated 02-02-2021 issued by deptt of forest, ecology and environment by Civil Secretariat Jammu	Police, Local Administration
3.	Awareness	Public awareness camps are being takenup with all the Stake Holders /Self Help Groups, NGO's so many times and the campaign of mass awareness shall continue till goal is achieved.	NGOs ULBs RDD

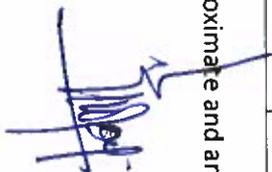


Part-B

Priorities for Noise Pollution Management Plan in Respect of District Ganderbal (with respect to next 30 years)

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Monitoring; a). Requirement of Noise level meters at MC Ganderbal by; 1. J and K Traffic police (1 No) 2. P.C.B (1 No)	1 years	0.02 Cr.	District Administration PCB Traffic Department are regulating Authorities
2.	Installation of 25 Sign-Boards Displaying depicting silent zones	1 year	0.02 Cr.	ULBs Traffic Deptt. Nodal Agencies
3.	Plantation alongside the road ; a) Declaration of silence zone as per noise Rules b) Awareness	2 years	0.01 Cr.	Social Forestry Deptt
Total			0.13 Cr.	

Note: The budget requirement proposed here in above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).



Part-A

Plan Execution of Industrial Waste Water Treatment Plan In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	Industrial Waste management; 1. Effluent Treatment plant. a (1 individual ETP by each industrial unit generating effluence)	Proper treatment of waste water generated from waste generating industries including hotels, service stations, milk processing plants, juice manufacturing plants etc	Industries PCB
2.	Implementation	Implementation of Water (Prevention & Control Of Pollution) Act 1974 and The EPA, 1986 to check treatment given to waste water generated.	PCB
3.	Notification and Implementation of By-Laws	Water (Prevention & Control Of Pollution) Act 1974 and The EPA, 1986	PCB
4.	Monitoring and Review	Monitoring of Inffluents and Effluents of water polluting industries	PCB



Part-B

Priorities for Industrial Waste Water Treatment Plan in Respect of District Ganderbal (with respect to next 30 years)

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Establishment of common CETPs at a) Industrial estates Ganderbal b) Sonmarg	5 Years	5.00 Cr.	Jalshakti Deptt
2.	Strengthening the capacities of the existing Industrial Estates in the district including training and logistic infrastructure	5 Years	300 Cr.	Industries Deptt
Total			8.00 Cr.	

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).



Part-A

**Plan Execution of Air Quality Management
In Respect of District Ganderbal**

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	Monitoring Establishment of one ambient air quality monitoring station at Ganderbal.	Monitoring of ambient air quality in pursuance to the Air (Prevention & Control of Pollution) Act, 1981 and the EPA, 1986 to assess pollution load of particular area/Industrial area as per monitoring guidelines.	PCB
2.	Implementation	Implementation of Air (Prevention & Control of Pollution) Act, 1981 and the EPA, 1986. Air polluting industries operating without prescribed pollution control devices are being dealt accordingly	PCB
3.	a) Notification and b) General Awareness to the common masses.	Air (Prevention & Control of Pollution) Act, 1981 and the EPA, 1986	PCB



Part-B (8)

Priorities for Air Quality Management Plan in Respect of District Ganderbal (with respect to next 30 years)

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Installation of air quality monitoring stations at MC Ganderbal	5 Years	0.05 Cr.	PCB
2.	Creation of green corridors by way of planting 15000 saplings alongside the Industrial Estates	3 Years	0.10 Cr.	Social Forestry Deptt.
Total			0.15 Cr.	

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).



Part-A

Plan Execution of Mining Activity Management In Respect of District Ganderbal

S. No.	Action Points	Strategy and Approach	Stakeholders Responsible
1.	a)Monitoring Identification of Mining blocks, quarry blocks in the light of mining rules 2016. b)Scientific & Systematic Mining with all Environmental Safeguards	To ensure lease holders carry out mining as per approved mining plan and under Mines & Minerals (Development & Regulation) Act 1957 and as per J&K Miner Mineral Concession, Storage, Transportation Of Minerals & Prevention Of Illegal Mining Rules, 2016. To carry replenishment studies of all the river for sustainable mining.	District administration Geology & Mining Deptt PCB
2.	Implementation	Restoration/Reclamation/Rehabilitation of mined out area by the lease holders at regular intervals.	Geology & Mining Deptt
3.	Notification and Implementation of By-Laws	Mines & Minerals (Development & Regulation) Act 1957 and as per J&K Miner Mineral Concession, Storage, Transportation Of Minerals & Prevention Of Illegal Mining Rules, 2016	Geology & Mining Deptt



Part-B

**Priorities for Mining Activity Plan in Respect of District Ganderbal
(with respect to next 30 years)**

S.No	Priority Area	Years required for execution	Budget Requirements (including DPR preparations)	Remarks, if any
1.	Restoration and Reclamation of mined area by way of			
	a) Plantation	5 Years	0.50 Cr	Geology & Mining Deptt
	b) Soil & Water Conservation	5 Years	0.50 Cr	
	c) Protection by way of chain link fencing over the stone quarry area	5 Years	0.50 Cr	
	Total		1.50 Cr.	

Note: The budget requirement proposed herein above are tentative/approximate and are subject to change with respect to actual Detailed Project Report (DPR).